

	1	2	3	4
Union Territories				
26. A&N Islands		1410	1482	1883
27. Chandigarh		40	45	45
28. D&N Haveli		200	295	368
29. Daman & Diu		189	213	254

	1	2	3	4
30. Delhi		12445	13950	16675
31. Lakshadweep		70	75	82
32. Pondicherry		506	650	950
Total (UTs)		14860	16710	20257
Total (States & UTs)		215559	251068	298744

STATEMENT-II

Village Connectivity Under MNP Roads in the State of Uttar Pradesh: (As on 31.3.1995)

Category with population	Total No. of villages (1981 census)	Villages connected upto 31.3.92	1992-93 achievement	1993-94 achievement	1994-95 likely achievement	1995-96 target	No. of villages estimated to be connected by the end of 1995-96	Balance to be connected —
1500 & above	15574	13450	79	81	50	93	13753	1821
1000-1500	13737	7513	109	87	175	200	8084	5653
Below 1000	83255	31661	224	601	370	207	33063	50192
Total	112566	52624	412	769	595	500	54900	57666

LPG Bottling Plant

5189. SHRI UTTAMSINGH PAWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up a LPG gas bottling plant in Jalna District of Maharashtra;

(b) if so, the details thereof, and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) and (b) At present there is no proposal for setting up of LPG bottling plant in Jalna District of Maharashtra.

(c) Bottling plants are set up on the basis of techno-economic feasibility after taking into consideration the demand potential of packed LPG in the nearby consumption zones. Bottling plants are planned based on the surplus/deficit bottling capacities in demand centres/States. The transportation cost economics is also

considered for locating bottling plants. Plants existing and planned by Industry will have adequate capacity to meet the requirement of Jalna and other demand centres of Maharashtra.

[Translation]

Overseas Development Authority

5190. SHRI NAMDEO DIWATHE : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Government have received any proposal from the Government of Maharashtra for the sanction of the funds by the Overseas Development Authority for slums, roads housing for the poor and to upgrade the drainage facilities;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTRY